GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2792 ANSWERED ON:26.11.2010 USE OF COMPACT FLUORESCENT LAMPS Acharia Shri Basudeb;Rajesh Shri M. B.

Will the Minister of POWER be pleased to state:

- (a) whether his Ministry has urged upon Hospitals, Hotels and other institutional bodies to conserve electricity by using Compact Fluorescent Lamp (CFL) and solar energy devices;
- (b) if so, the details thereof;
- (c) whether several 5/7 Star hotels in the country including Delhi, Mumbai, Kolkata and Chennai are using solar energy and CFLs for saving energy;
- (d) if so, the details thereof;
- (e) whether the Government proposes to enact a law for compulsory use of CFLs and solar energy in Star hotels, Government offices, posh housing societies; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

- (a) & (b): The Ministry of New and Renewable Energy has been supporting financially, distribution and installation of solar water heating systems and other solar thermal devices, Light Emitting diodes (LED) and CFL based solar lanterns, home lighting systems, street lighting systems and off Grid solar photovoltaic power plants upto 100 kwp capacity in the country to different users including hospitals, hotels and other institutional bodies.
- (c) & (d): No such information is maintained in the Government of India.
- (e) & (f): No, Madam. However, a model regulation/bye-laws for installation of solar assisted water heating systems in functional buildings was circulated by the Ministry of Urban Development to all States/Union Territories with a view to make installation of this system mandatory in certain categories of buildings including hospitals, hotels and other institutional bodies. Based on this, so far 21 states have issued necessary orders to their Urban Local Bodies, and 90 Municipal Corporations/Municipal Committees/Development Authorities in eight states have amended their building bye-laws or are implementing the orders in this regard.